

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A. No. 19/(MAH)/2015
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: Shri D. R. Sharma
V/s.
M/s. Dayanand Sahay

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act, 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	<i>Dhaniram Sharma</i>	<i>Patil in person</i>	<i>B.S.V. Prakash Kumar</i>

Common Order

Co. Appeal No.14/59/ CLB/MB/MAH/2014
Co. Appeal No.16/58,59/ CLB/MB/MAH/2015
Co. Appeal No.17/59/ CLB/MB/MAH/2015
Co. Appeal No.18/58,59/ CLB/MB/MAH/2015
Co. Appeal No.19/58,59/ CLB/MB/MAH/2015

At request of the parties, list this matter for hearing on 24.2.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)